NATIONAL COMPAN<u>M</u>LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 124/17 & IA 150/17 in CP(IB) No.59/ BB/2017	-	For orders	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. LAKSHMI MENON 988007342 Respondent

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. A letter was received from Dept. of Telecom and that the Counsel for Petitioner admitted that he is aware of the said letter addressed by DoT. Therefore, now matter can be posted for orders on the main petition. List it on 17.01.2018.

Member (T)

Member (J)